

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Borkar Colorpacks Private Limited Date of Commencement of Liquidation: 12-02-2024; List of Stakeholders as on Date: 13-04-2024; Name of IP: Mr. Mangesh Vitthal Kekre; Process Number: 1; Last 5 digitof registration number: 10964

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				3539766				NA
2	Liquidation costs incurred till date				231222				NA
3	Secured financial creditors	2	527035919	2	527035919	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	5	190709665	5	179267947	0	0	11441718	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	17149589.28	6	5707525.50	0	170053.78	11272010	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		13	734895173.28	13	715782379.5	0	170053.78	22713728	